GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2961 ANSWERED ON:17.12.2004 RESTORATION OF COMMUTED PENSION EQUIVALENT Reddy Shri S.P.Y.

Will the Minister of FINANCE be pleased to state:

(a) whether the Fifth Pay Commission recommended for the restoration of the commuted pension equivalent after twelve years instead of fifteen years;

(b) whether the Supreme Court of India also made a similar recommendation a few years back; and

(c) whether it is proposed to implement the recommendation and if so, when?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) Yes, Sir.

(b) No such judgment has come to the notice of Ministry of Finance.

(c) No. Sir.